

Year	Export (MT)	Production (‘000 MT)	% Export of production
2009-10	18,73,002	12,190.7	15.4
2010-11	13,40,772	15,117.7	8.9
2011-12	15,48,254	15,748.3	9.8

Source : NAFED

*2011-12 (Tentative) as per NOCs issued by All Agencies upto 31.03.2012.

Export of Sugar

†3282. SHRI RAMCHANDRA PRASAD SINGH :
SHRI RAM JETHMALANI :

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

- (a) whether it is a fact that Government has, so far, given approval for the export of 30 lakh tonnes of sugar from the country;
- (b) if so, whether it is also a fact that approval for the above mentioned quantity of export was given in parts on three different occasions;
- (c) if so, the details thereof;
- (d) whether different procedures were adopted for allocation of sugar for export under the above mentioned approvals;
- (e) if so, the details of those procedures; and
- (f) whether sugar industry had protested against these and if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a) to (c) The Central Government has, so far, allowed export of 30 lakh tons of raw and white/ refined sugar under Open General Licence (OGL) during 2011-12 sugar season in three tranches of 10 lakh tons each during November, 2011, February, 2012 and March, 2012 respectively.

(d) and (e) The export quota of 20 lac tons under first two tranches of 10 lac tons each were allocated mill-wise pro-rata basis by taking into account their average sugar production of last three preceding sugar seasons. However, the procedure to be adopted for allocation of third tranche of 10 lakh tons is yet to be decided.

† Original notice of the question was received in Hindi.

(f) The Government had not received any representation regarding procedure adopted for export allowed in first two tranches. However, there have been representations from various sections of the industry arguing for and against continuation of existing procedure. Those opposing continuation of the extant procedure have submitted that it is resulting delay in physical export of sugar.

Additional Storage Facilities

3283. SHRIMATI JHARNA DAS BAIDYA : Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :

- (a) the details of additional storage/warehouse facilities needed for storage of foodgrains;
- (b) if so, the details thereof; and
- (c) whether Government has made any suggestions regarding storage requirement?

THE MINISTER OF STATE OF THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS) : (a), (b) and (c) As on 31.03.2008, the storage capacity available with FCI both owned and hired was 238.94 lakh tonnes as against 336.04 lakh tonnes on 31.03.2012. Due to the increased procurement of foodgrains since 2008 and to reduce the storage under Cover and Plinth (CAP), the Government formulated a Scheme for construction of storage godowns through private entrepreneurs, Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs). Assessment of additional storage needs under the scheme is based on the overall procurement/consumption and the storage space already available. For the consuming areas, storage capacity is to be created to meet four months requirement of PDS and other Welfare Schemes in a State. For the procurement areas, the highest stock levels in the last three years are considered to decide the storage capacity required.

Based on this analysis and criteria laid down in the scheme, State wise capacity requirement and locations were identified.

A capacity of 151.96 lakh tonnes is to be created under the scheme through private entrepreneurs and Central and State Warehousing Corporations in 19 States. Out of this, for a capacity of about 107 lakh tonne tenders have been finalised on the Private Investors including the capacities being constructed by CWC/SWCs on their own lands. The Government has also approved creation of a capacity of 20 lakh tonnes in silos within the overall storage requirements of Food Corporation of India (FCI) under the Public Private Partnership mode. The Department has also finalised a scheme for creation of total additional storage capacity of 5.40 lakh tonne in the NE through FCI to meet four months requirement of storage of foodgrains.